

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):**

(a) No, Sir. A grant of Rs. 1.00 crore has been sanctioned so far in the current year towards scarcity relief expenditure.

(b) Does not arise.

**Technical Officers in Central Water and Power Commission**

**7025. Shri G. Y. Krishnan:** Will the Minister of Irrigation and Power be pleased to state:

(a) the criteria for the selection of Technical Officers from different States on deputation to the Central Water and Power Commission; and

(b) the number of technical officers from Mysore who are on deputation with the Commission?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) The conditions of eligibility for appointment on deputation to the Central Water and Power Commission are laid down in Rule 30 of the Central Water and Central Power Engineering (Class I) Service Rules, 1965. Selections are made by the U.P.S.C.

(b) One at present.

उत्तर प्रदेश में सूखाग्रस्त क्षेत्रों में बेय जल का संभरण

**7026. श्री सरजू पाण्डेय :** क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार ने सूखाग्रस्त क्षेत्रों में पाने के पानी की सप्लाई करने की व्यवस्था करने के हेतु छिद्रण कार्यों के लिये पिछले छः महीनों के दौरान बरसों (रिंग मशीनों) को मांग की थी; और

(ख) यदि हां, तो छिद्रण कार्यों के लिये सरकार ने उत्तर प्रदेश को कितने बरसों की सप्लाई की है ?

स्वास्थ्य एवं परिवार नियोजन मंत्री

(श्री श्रीपति चन्द्रशेखर) : (क) और (ख). उत्तर प्रदेश से ऐसी कोई प्रार्थना प्राप्त नहीं हुई थी। तथापि 16 फरवरी 1967 को स्वास्थ्य एवं परिवार नियोजन मंत्रालय में हुई मीटिंग में स्थानीय स्वायत्त शासन के जन स्वास्थ्य इंजीनियरी विभाग के चीफ इंजीनियर ने बताया था कि सूखाग्रस्त क्षेत्रों में कुएं खोदने के लिये उत्तर प्रदेश सरकार को 30 रिज्वं की आवश्यकता पड़ेगी। इस मांग के पुनरीक्षण पर उन्होंने बताया कि वहां 80 रिज्वं से ही काम चल जायेगा। चार उन्हें उन दस रिज्वं में से दिये गये हैं जो यूनिसेफ ने दान दिये थे और 4 उत्तर प्रदेश के जन स्वास्थ्य इंजीनियरी विभाग ने खरीदे हैं।

**Bogus Family Planning Camps in Rajasthan**

**7027. Shri S. K. Tapuriah:**  
**Shri Meetha Lal:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have received any complaints that a large percentage of bogus Family Planning camps were recently set up in Rajasthan just to draw aid given from the Central Government;

(b) whether any amount was sanctioned for these camps and if so, the amount involved and also the number thereof; and

(c) the steps taken to streamline the aid conditions so that money is not diverted into wrong channels?

**The Minister of Health and Family Planning (Dr. S. Chandrasekhar):** (a) No such information has been received by the Government.

(b) A grant-in-aid of Rs. 83,400 was sanctioned during 1966-67 for holding

151 Orientation Training Camps in Rajasthan.

(c) The camps are to be organised in consultation with and co-operations of the State Family Planning authorities. The organisers are also required to furnish (i) a report on the conduct of the camp, (ii) an audited statement of accounts and (iii) a utilisation certificate.

**Stipends to Family Planning Students**

**7028. Shri Nitiraj Singh Chaudhary:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether stipends are being given or are proposed to be given to Medical students opting to join Family Planning;

(b) if so, in what year of study the said stipends are paid;

(c) whether Government propose to give the stipends from the first year of the study;

(d) whether there is any preference shown to girls in payment of the said stipends; and

(e) if not, the reasons therefor?

**The Minister of Health and Family Planning (Dr. S. Chandrasekhar):** (a) Yes. Stipends are being awarded to M.B.B.S. students, both male and female, subject to the condition that they execute a bond to serve the Family Planning & Maternity and Child Health Programme after graduation for a period equal to that for which they enjoyed the stipend.

(b) and (c). The stipends are awarded during any year of M.B.B.S. course depending upon the number of applicants and the available number of stipends, preference being given to students in the higher class.

(d) and (e). Yes. The stipends are being given largely to girls.

**Amounts for Irrigation and Power Projects in States**

**7029. Shri Nitiraj Singh Chaudhary:** Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount allotted during the Five Year Plans to each State separately for irrigation or power and for irrigation and power projects; and

(b) the guiding principles therefor?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) The Total outlay, State-wise, during the First, Second and Third Five Year Plans, on Irrigation and Power is given in the statements laid on the Table of the House. [Placed in Library. See No. LT-1236/67]. The Fourth Plan has not yet been finalised.

(b) The outlay on Irrigation and Power Projects is fixed keeping in view the needs of the State, the overall resources available for execution of Plan schemes—resources of the State Government supplemented by Central Assistance for Plan schemes as a whole.

**Financial Assistance to Bihar**

**7030. Shri Marandi:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Bihar Government have asked the Centre for an advance of Rs. 10 crores to tide over its present financial difficulties;

(b) if so, whether it is also a fact that this financial position has worsened due to the refusal of the Reserve Bank of India to honour the overdraft; and

(c) if so, the reaction of Government thereto?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) and (c). The Government of Bihar sought an advance of Rs. 29.26 crores in June, 1967 to cover the repayment of Central loans and interest thereon payable till October, 1967,